

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 254 of 2012

Dated : 27th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)

Versus

H.P. State Electricity Board Ltd. & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay
Mr. K. P. Pathak
Mr. Jayesh Gaurav

Counsel for the Respondent(s): Mr. Anand K. Ganesan, Adv. for R-1

ORDER

We have heard the learned counsel appearing for the Respondent. Mr. S.B. Upadhyay, learned senior counsel for the Appellant seeks some time to submit rejoinder submissions in the matter.

Post the matter for further submission on **29th October, 2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vt